

449 *Bill introduced*

SRAVANA 16, 1914 (SAKA)

*Bill introduced* 450

1991-92 together with Accounts and Auditor's Report thereon.  
[Placed in Library See No. LT - 2468/92]

"That leave be granted to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation and for matters connected therewith."

MR. DEPUTY SPEAKER: The House shall now take up the Private Members Business. Now, we can take up the introduction of the Bills. Shrimati Basava Rajeswari.

*The motion was adopted*

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

Shri Arjun Charan Sethi - Absent.

15.06 hrs.

WORKING CHILDREN WELFARE BILL\*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide for certain welfare measures for working children.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain welfare measures for working children".

*The motion was adopted*

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

15.06 1/2 hrs.

PREVENTION OF INFLUX OF FOREIGN NATIONALS IN THE COUNTRY BILL\*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation and for matters connected therewith.

MR. DEPUTY SPEAKER: The questions is:

15.07 hrs.

SMALL FAMILY NORM (PROMOTION AND MOTIVATION) BILL\*

[English]

SHRI R. SURENDER REDDY (Warangal): I beg to move for leave to introduce a Bill to provide for free accommodation and other facilities to the families having one child and to all unmarried persons and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for free accommodation and other facilities to the families having one child and to all unmarried persons and for matters connected therewith."

*The motion was adopted.*

SHRI R. SURENDER REDDY: I introduce the Bill.

15.07 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Article 371)

[English]

SHRI DILEEP BHAI SANGHANI (Amreli): I beg to move for leave to introduce